

**GOVERNMENT OF INDIA  
MINISTRY OF DRINKING WATER & SANITATION  
RAJYA SABHA  
STARRED QUESTION NO. 63  
TO BE ANSWERED ON 17.12.2018**

**Implementation of Swajal Scheme**

\*63. SHRI SAMBHAJI CHHATRAPATI:

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether Government has formulated the Swajal Scheme for implementation in a few districts of the country for providing sustainable and sufficient access to drinking water in villages;
- (b) if so, the details of the scheme; and
- (c) the names of districts identified for implementation of the scheme, State-wise?

**ANSWER  
MINISTER FOR DRINKING WATER AND SANITATION  
(SUSHREE UMA BHARATI)**

(a) to (c) A Statement of reply is laid on the Table of the House.

Statement referred to in the reply to Rajya Sabha Starred Question No. 63 due for reply on 17.12.2018

(a) Swajal scheme has been formulated for implementation in 117 Aspirational Districts identified by NITI (National Institution for Transforming India) Aayog for providing Piped Water Supply.

(b) Swajal has been conceived as a community demand driven, single village, preferably solar powered piped water supply scheme. The funding pattern of the scheme is 81:09:10 (Centre:State:Gram Panchayat) for Himalayan and Hilly States and 45:45:10 (Centre:State:Gram Panchayat) for other States. The funding is under the “Flexi-fund” of National Rural Drinking Water Programme and States can access 5% of funds both Central and State share put together. Individual Swajal schemes are to be completed between six months to one year.

(c) The State-wise list of Aspirational Districts is at Annexure.

## Annexure

Annexure referred to in reply to part (c) of Rajya Sabha Starred Question No 63 due for reply on 17.12.2018			
Sl. No	State	No.	District
1	Andhra Pradesh	1	Vizianagram
		2	Cuddapah
		3	Vishakapattnam
2	Arunachal Pradesh	4	Namsai
3	Assam	5	Darrang
		6	Dhubri
		7	Barpeta
		8	Goalpara
		9	Baksa
		10	Udalgiri
		11	Hailakandi
		12	Katihar
		13	Begusarai
		14	Sheikhpura
		4	Bihar
16	Sitamarhi		
17	Khagaria		
18	Purnia		
19	Aurangabad		
20	Banka		
21	Gaya		
22	Jamui		
23	Muzaffarpur		
24	Nawada		
5	Chhattisgarh		
		26	Bijapur
		27	Dantewada
		28	Kanker
		29	Kondagaon
		30	Narayanpur
		31	Rajnandgaon
		32	Sukma
		33	Korba
		34	Mahasamund
		6	Gujarat
36	Dahod		
7	Haryana	37	Mewat
8	Himachal Pradesh	38	Chamba
9	Jammu Kashmir	39	Kupwara
		40	Baramula
10	Jharkhand	41	Latehar

Annexure referred to in reply to part (c) of Rajya Sabha Starred Question No 63 due for reply on 17.12.2018

Sl. No	State	No.	District
		42	Lohardaga
		43	Palamu
		44	PurbiSinghbhum
		45	Ramgarh
		46	Ranchi
		47	Simdega
		48	West Singhbhum
		49	Bokaro
		50	Chatra
		51	Dumka
		52	Garhwa
		53	Girdih
		54	Gumla
		55	Hazaribagh
		56	Khunti
		57	Sahebganj
		58	Pakaur
		59	Godda
11	Karnataka	60	Yadgir
		61	Raichur
12	Kerala	62	Wayanad
13	Madhya Pradesh	63	Damoh
		64	Singrauli
		65	Barwani
		66	Vidisha
		67	Khandwa
		68	Chhatarpur
		69	Rajgarh
		70	Guna
14	Maharashtra	71	Washim
		72	Osmanabad
		73	Nandurbar
		74	Gadchiroli
15	Manipur	75	Chandel
16	Meghalaya	76	Ribhoi
17	Mizoram,	77	Mamit
18	Nagaland	78	Kiphire
19	Odisha	79	Kandhamal
		80	Gajapati
		81	Dhenkanal
		82	Balangir
		83	Nabarangpur
		84	Nuapada

Annexure referred to in reply to part (c) of Rajya Sabha Starred Question No 63 due for reply on 17.12.2018

Sl. No	State	No.	District
		85	Rayagada
		86	Kalahandi
		87	Koraput
		88	Malkangiri
20	Punjab	89	Ferozepur
		90	Moga
21	Rajasthan	91	Dholpur
		92	Karauli
		93	Sirohi
		94	Baran
		95	Jaisalmer
22	Sikkim	96	West Sikkim
23	Tamilnadu	97	Ramanadhapuram
		98	Virudunagar
24	Telangana	99	Bhoopalpalli
		100	Asifabad
		101	Khammam
25	Tripura	102	Dhalai
26	Uttar Pradesh	103	Chitrakoot
		104	Balrampur
		105	Bahraich
		106	Sonbhadra
		107	Shrawasti
		108	Chandauli
		109	Siddharthnagar
		110	Fatehpur
27	Uttarakhand	111	Haridwar
		112	Udham Singh Nagar
28	West Bengal	113	Murshidabad
		114	Maldah
		115	Birbhum
		116	Nadia
		117	Dakshin-Dinajpur